

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 548 of 2020

IN THE MATTER OF:

**Umesh Saraf, Suspended Director,
Triumph Realty Pvt. Ltd.**

...Appellant

Versus

Tech India Engineers Pvt. Ltd.

...Respondent

Present:

For Appellant : **Mr. Arun Kathpalia, Senior Advocate with
Mr. Yogesh Jagia and Ms. Sumedha Chadha,
Advocates**

For Respondent : **Mr. K. K. Tiwari, Advocate**

O R D E R
(Through Virtual Mode)

27.08.2020 Rejoinder filed by the Appellant is taken on record. Pleadings are complete. Let the appeal be processed for hearing.

 List the appeal 'for hearing' on **15th September, 2020** at 12.00 Noon.

 In the meantime, parties may file their written submissions, not exceeding three pages supported by the relevant case laws, within one week.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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